

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.58/9/AMR/2020		9 Of IBC	Premium Transmission Pvt Ltd Vs BGR Energy Systems Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Counsel for the Corporate Debtor submits that an Interlocutory Applicant seeking to file the agreement pertaining to the interest could not be filed due to some technical issue. Hence, list the matter on 21.12.2022. In the meantime the Counsel for the Corporate Debtor shall coordinate with the office and resolve the issue.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**